

22-1-1983 and 30-1-1983 at Ahmedabad, Bombay, Bhiwani and Surat in the cases of Patel Mills Ltd., and C.T.M. Textiles of Ahmedabad, C. Lajpatrai (P) Ltd., Bombay and the directors of these companies Shri Lajpatrai Chaturbhuj Agarwal and Shri Mohanlal Chaturbhuj Agarwal and other connected cases. The searches resulted in seizure of *prima-facie* unaccounted assets of Rs. 17 lakhs. Incriminating documents indicating incomings and outgoings of 'on money' and secret profits not disclosed for taxation purposes, seized during the searches, are under scrutiny and appropriate action under various Direct Taxes Acts will be taken.

Permission to a cine artiste to travel in first class on Bombay New York flight

920. SHRI BISWA GOSWAMI:
DR. M.M.S. SIDDHU:
DR. SHANTI G. PATEL:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to a news item in Maharashtra Times, Bombay of 31st January, 1983 to the effect that a cine artiste was allowed to travel in the First Class on an Air India Bombay-New York flight though he was holding a ticket for the Economy Class; and

(b) if so, what are the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) Yes, Sir. The press report is silent in respect of the name of the artiste and the date on which he travelled on Air India.

1978 RS-5.

Illegal trade in spurious goods in Sadar Bazar, Delhi

921. DR. SHANTI G. PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that spurious goods worth several lakhs of rupees change hands without any authentic documents for purchase or sale in the various shop at the wholesale market of Sadar Bazar;

(b) if so, whether Government have enquired into the matter; and

(c) if the answer to part (b) above be in the affirmative, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) to (c) The required information is being collected and will be laid on the Table of the House.

Value of exports

922. SHRI LADLI MOHAN NIGAM: Will the Minister of COMMERCE AND SUPPLY be pleased to state:

(a) the value of exports during the year 1982-83; and

(b) the value of imports during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA): (a) According to provisional data available upto Oct., 1982, the value of India's overall exports during the first seven months of the current financial year *i.e.* April-Oct., 1982 was Rs. 4664.55 crores.

(b) The value of imports for the same period *i.e.* April-Oct., 1982 was provisionally Rs. 7992.18 crores.

923. [Transferred to the 17th March, 1983]